tific institution, he .actually employed a team of" scientists; and fastead of the team of scientists going to the institutions, which they were supposed to cater, he is right that they were located in Delhi and we don't know what scientific work was going on there. Therefore, when we enquire into the matter we will take all these aspects into . account, including the one which the hon. Member has made a reference to.*

SHABBIR SHRI AHMAD SA LARIA: The hon. Finance Minister considering the assets is created Brahmchari I would invite his bv attention to the fact that in State of J & K in Udhampur, the Brahmchari has occupied forest land measuring over 200 kanals and State land measuring over 150 kanals, on which- he has built properties worth crores of rupees. like to know for the purchase of this property, from where that money came. would also like T whether that income to know was at all assessed and what is the thereof? That source should inquired into.

PROF. MADHU DANDAVATE: I think I have given a general assurance that we will inquire in depth into all the financial assets" of Brahmchari.

MR. CHAIRMAN:. Now, he assures you.

Recommendation of the Falta Exportprocessing zone advisory committeeon export processing zones

*203. SHRI SHIV PRATAP MI-SHRAf: DR. RATNAKAR PANDEY:

Will the Minister of | COMMERCE be pleased to state :

(a) whether the Falta Export Processing Zone Advisory Commit:

The question "was actually asked on the floor of the House, by Shri Shiy Pratap Mishra. .

tee had, at its first meeting held on July 3, 1990, urged the Central Government to bring about some policy modifications so as to extend more incentives for Export Processing Zones; and

«' (b) if so, what is Government's reaction thereto?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b) Two,meetings of the Advisory Committee set up for the Falta Export Processing Zone have been held, one on July 13, 1990 and another on August 4, 1990. Formal proposals from the Deve lopment Commissioner on the recommendations of the Committee are awaited.

SHRI SHIV PRATAP MISHRA: To boost up the country's exports and earn more foreign exchange, what are the detailed incentives recommended by. Export. Processing Zone Committee and what action has been taken thereof?

SHRI ARUN KUMAR NEHRU: As I mentioned earlier, its meetings were held on 13th of July and on 4th of August. Only on 20th of August we have received the recommendations. We have-asked Development Commissioner to give his comments. I say so because it is after we receive the comments of the Development Commissiorfer, that we will have a meeting of the Committee of Secretaries,- which involves many Ministries. Then the Commerce Ministry will take a view. I have, however, got a copy of, their report. I can also give answer as to what we are planning to do. But I think it would be a little premature to do that. So\, we should wait ' for the comments of the Development Commissioner, because that is the procedure. •

' SHRI SHIV PRATAP MISHRA:

May I know from the Minister whether the Government proposes to set up more export processing

zones in the country? If so, what are the details thereof?

SHRI ARUN KUMAR NEHRU : Sir. there are already six export zones and if we analyse over the last three or four years, they have done reasonably well. Our turnover has gone up from nearly Rs. 320 crores in 1985, we estimate, to about Rs. 1000 crores. We have also approached the State Governments if we get any proposals for setting up of additional zones: we will consider them favourably. But at the present moment, we have got FALTA and we are also examining Vizag but if we have valid proposals from the States we will consider them favourably.

डा० रत्नाकर नाग्डेब : मा न्तीय समापति जी, मैं भारके माध्यम से मंत्रो महीरय से गंतरा वाहता है कि 13 जुलाई ग्रोर 4 ग्राप्त की कैट्या नियात संस्थान क्षेत्र के तिये स्यापित सलाइकार समिति की जो बड़क हुई, उसक, सिफारिशों पर इनके विकास अध्यक्त से कब तक पूर्ण रूप से विवरण श्राजायेगा ग्रीर कव तक इस मामले का वे कानुन के रूप में लागुकरेंगे ?

दूरि बात में यह नानना चाहता ह 'क फैल्डा रेक्सपार्ट जोन पिछले दो तीन साल में कि। गी प्रातिकर चुका है ऐस्यार्ट के नेत्र में पौर पिछले तीन सालों में इसने कि ता ए क्सपार्ट किया है ग्रीर कि तो मगी री वा रा में टोरियल का इंपोर्ट किया गया है।

इसके साथ है। मैं ग्रावके माध्यम से मनितीय गंता ना से रानना चाहता हं कि नयों ऐन अपार्ट इंगेंटिव बन्द किया गया है क्योंकि ाब तक हम इंसेंटिव नहीं देंगे तब तक विदेशों में हमारा नियति पूर्ण इत्य से नहीं हो पायेगा प्रोर जो इंपटिंग इस सरकार ने रोक दिया है उसको एक न एक दिन चालु करना होगा, जिना इसके एक्सपोर्ट की माता वह नहीं सकती ?...

श्रो समापति : श्राप इंसटिय की वात करिये, बहुत लम्बा सवाल मत क.जिये. 📲 (व्यवधान)

डा० रत्नाकर पाण्डेय: मैं जानना चाहता हं कि अमें, भारत के भूतपूर्व उप प्रधान मंत्री देवालील जी ने श्राराप लगाया हमारे माननाथ मंत्री जी पर कि उन्होंने कमाशन लिया है। हो सकता है की यह झुठ हा, लेकिन . . .

भी समापति : फेल्टा में ?

डा० रत्नाकर पाण्डेय : मैं जानना चाहता है कि इसेंटिव इं.लिंग में क्या कोई कमीशन की बात चल रही है, इसलिये डिले किया जा रहा है और एक्स-पोर्ट का नुकसान हो रहा है? मैं विश्वास करता है कि हमारे मंत्रों जो कमीशाखोर नहीं हैं। तो क्या विश्वनाथ प्रताप सिंह जी इस कमीशन के नाम पर इंबल्बि तो नहीं हैं, यह मैं जानना चाहता हं . . .

SHRI MENTAY PADMANABHAM: That should be expunged, It should not go on record.

SHRI S. JAIPAL REDDY: Mr. Chairman, Sir, you cannot per mit it.

डा० रत्नाकर पाण्डेय: महोदय, न मैंने कोई अनंसदाय बात कहा है, न कोई ग्रसत्य कहा है, न कोई ग्रज्ञथ्य कहा है। मैं नंत्री महोदय से ानना चाहता हैं कि कमी शनखोर हमारे मंत्री नहीं हैं। लेकिन इस तरह का ग्रारोप भारत के भ् तपूर्व उप-प्रधान मर्तः ने लगाया है। तो ग्रीर लोग ता नहीं खारहे हैं, कहीं विश्वनाथ प्रताप सिंह तो नहीं हैं, यह मैं जानना चाहता है।

श्री ग्ररूण नेहरू: सभापति महोदय, पहली चीा तो यह है कि जो कुछ सकाव आये हैं, डेवलपमेंट कमिन्नर अपनी रपोर्ट दें देंगे तो उसके बाद ही उन पर कार्यवाही की जायेगी।

दूसरा का न फैल्टा में जो ऐक्सपोर्ट जोन है, 1984-85 में वहां पर वह स्थापित किशा गया था और श्लोकड़े जा है उनके श्चार पहले साल में 2 कराड़का **ऐक्तपार्ट हुआ था आर पिठल तान** सालों का पर्फामेंस देखियेता 8 कराड का, 16 कराड का और इस साल के सीत महानों में साहे तेरह कराइ का ऐक्अपार्ट किया गया है। ता ट्रेड इसमें अच्छा है। दूपरा चाा ग्राप्ते बहा है कि इंते।टेव विदड़ा किये गये हैं। काई इंतेटिव विद्रा नहीं किया गया है। एक सजेशन यह आपा है कि फैल्टा में इंगेटिव और देने बाहिये। मगर जो भी हंड्रेड परसेंट एक्सपार्ट यूनिटस हैं उसमे काई इंसेटिक विदड्डा नहीं किया गयाहै। मगर एक समना सबके समने श्रारही है कि एक्स-पार्ट जोत में योड़े से इंकेटिव सरकार ने जो दिये हैं भी जो डामें स्टिक ट्रेफिक एरिया होता है उसमें भी ...(व्यवधान)

डा॰ स्नाकर पाण्डेय वितास में गलीचों का एक्सपार्ट होता है। उसमें इंसेटिव कोई नहीं मिल रहा है।

SHRI ARUN KUMAR NEHRU: The hon. Member should understand the subject. You can either talk about Falta and 100 per cent export zone or you can talk about domestic area at Va-ransi and other exports. He has to get his priority right. I can assure you that there is no phosphoric acid in Falta. You know it is a couple of thousand miles away. But I would suggest that if he does his homework and ask whatever he wants, we are willing to answer.

डा० रत्नाकर पाण्डेयः मेरे दूसरे प्रश्न का ज्वाव नहीं श्राया है।

श्री **भ्रष्ण कुमार नेहरू**ः वह भी ःवाब देदिया है।

डा० रत्नाकर पाण्डेय : नहीं दिया है।

श्रीमती सरला माहेखरी: सभापति
महोदय, म मंत्र। महोदय से यह ानना
चाहता हूं कि फैल्टा एक्सपोर्ट श्रासेसिंग
जान के निमण के समय जो परिकल्पना
की गई था कि वह परिकल्पना श्रमी
तक 10 परसेट भी पूरी नहीं की गई
है। श्रीर उसे सिर्फ निजा पूंजी के इसेटिव
के श्रोद्यार पर छाइ दिया गया है इसलिये क्या सरकार ऐसी वस्तुशों की निके
निर्या की संभावना है, अपनी तरफ से
कोई पहल कदमी बनाने की योजना बना
रही है या नहीं बना रही है।

श्री ग्ररूण कुमार नेहरू : पहली चीं तो यह है कि फील्टा के बारे में जो आंकड़े दिये गये हैं उसमें श्राप्ते देखा होगा कि पिछले तान सातों में एक्सपोर्टकाफी बढ़ गया है। मगर जो भी कोई हं ब्रेड पानेंट एक्सपार्ट जीन होता है इसमें कोई पब्लिक सैक्टर द्वारा या स्टेट गवर्नमेंट द्वारा ग्रपने युनिटर नहीं लगते हैं। वहीं प्राइदेट सेक्टर को है। एनकारे करना पड़ना है। यह जो दोनों कमेटियों की रिपोर्ट ग्राई है उसमें इसेंटिव के विषय में काफी कहा गया है और दूसरी चीज यह भी कही गई है कि जो प्रदेश सरकारों हैं उनको वर्ष काफो काम करना है। इस वक्त केन्द्र थ सरकार की तरफ से 16 करोड़ रुपये वहां खर्च किये जा चके हैं।

PROF. CHANDRESH P. THAKUR: Mr. Chairman, Sir, I have had an opportunity to look into the working of 'his export promotion zone, particularly Falta. I personally visited a couple of years back. The concept of export promotion zone is valuable. I am not really in agreement with the hon. Minister when he is giving a very encouraging picture. I presume, maybe things are moving ahead.

MR. CHAIRMAN: What is your question?

PROF. CHANDRESH P. THAKUR: Unless I say some background things...

MR. CHAIRMAN: Don't go so long.

CHANDRESH P. i THAKUR: Then I can withdraw.

> MR. CHAIRMAN: Okay.

Estimated demand of steel by the year 2000

*204. SHRI KAMAL MORARKA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) what is the estimated demand of steel by the year 2000;
- (b) what is the capacity of the integrated steel plants and the secondary sector at present;
- (c) what is the optimum economic capacity of the integrated steel plants;
- (d) whether after expansion of the integrated steel plants and expansion of the existing large plants in the secondary . sector, Government expect a gap between demand and supply as projected for the year 2000; and
- (e) whether in view of the above, Government feel the need to allow new steel plats to come up rather than expanding the existing ones?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUS-TICE (SHRI DINESH GOSWAMI): (a) to (e) A Statement is laid on the Table of the House. •

Statement

- (a) The VIII Plan Working Group on Iron & Steel has estimated the total demand for finished steel for the year 1990-2000 as 31 million tonnes.
- (b) The current achievable capacity of the integrated steel

plants is as under:

(Crude Steel in million tonnes)

Plant	Achieve- able ca- pacity
Bhilai	4.00
Durgapur	1.15
Rourkela	1.40-
Bokaro .	4.00
IISCO .	0.37
TISCO .	2.40-

The Vizag Steel Plant (capacity of 3 MT per annum) will come on stream in 1992.

The total electric steel making capacity in the secondary steel sector for which industrial licences have been issued is 6.36 MTs.

- (c) The optimum economic capacity of integrated steel plants will vary depending upon a varity of factors such as location, productmix, infrastructure cost etc. It is unlikely that conventional a tegrated steel plant will be viable financially if it is of a capacity of less than 1.50 to 2.00 million tonnes per annum in our country.
 - (d) Yes, Sir.
- (e) Both expansion and new steel projects are necessary.

SHRI KAMAL MORARKA: Sir, the Minister has laid a state ment on the Table of the House. The basic thrust of the question demand and is the gap between supply of steel. The Minister himself has said an integrated steel plant at 2 million tonnes capacity would become viable. Sir, my first question is, has the Government chalked out a plan to expand the public sector steel plants to